

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting due for 18.04. 2013 but actually held on 26.04.2013

The meeting No.03/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was due for 18.04.2013 but actually held on 26.04.2013 in Room No.4 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

| S.No. | Name of the representatives and their designation | Department |
|-------|---|----------------|
| 1. | Shri Nand Lal, Sr. D.O. | DIPP |
| 2. | Shri V.K. Kohli, Deputy Director | R.O. TC, Noida |
| 3. | Shri Kuldeep Singh, Assistant Director | MSME |
| 4. | Shri P.P. Pasricha, F.T.D.O. | DGFT |

At the outset, the Minutes of NC-V Meetings Nos.01/AM-14, dated 04.04.2013 and 02/AM-14, dated 11.04.2013 was taken for ratification. As there were no amendments to the same, the above referred minutes of 04.04.2013 and 11.04.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.03/AM-14 dated 18.04.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 3/84-ALC3/2013

MEETING DATE : 18.04.2013

| | | | | |
|---|---|---|---|-------------------------|
| 1 | Case No.:15/43/84-ALC3/2012 | Party Name: SRI ANUSRI GARMENTS (P) LTD | Meet No/Date:3/84-ALC3/2013 18.04.2013 | Status: Rejected |
| | HQ File :01/84/050/00401/AM13/ | RLA File :05/24/040/00372/AM13/ | Lic.No/Date:0510342104 01.01.2013 | Reject |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm | | | |

has not submitted requisite information/details called for vide DGFTs letter dated 08.02.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

Case No.:18/47/84-ALC3/2012

Party Name: UMASREE TEXPLAST PVT. LTD.,

Meet No/Date:3/84-ALC3/2013
18.04.2013

Status: Approved

HQ File :01/84/050/00449/AM13/

RLA File :08/24/040/00369/AM13/

Lic.No/Date:0810117881
28.01.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|--|-----------------|--|--------------------------------------|
| 1. | Flexible Intermediate Bulk Containers, actual content of raw material- Polypropylene woven fabrics-1,46,880 Kgs., PP Granules (for manufacturing of PP yarn for stitching)-12,260 Kgs., PP Granules (for manufacturing of narrow weaving fabrics for tape)-40,860 Kgs. | 2,00,000 Kgs. | Polypropylene woven fabrics | 1,57,162 Kgs. (including 7% wastage) |
| | | | PP Granules (for manufacturing of PP yarn for stitching) | 13,118 Kgs. (including 7% wastage) |
| | | | PP Granules (for manufacturing of narrow weaving fabrics for tape) | 42,898 Kgs. |

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:21/47/84-ALC3/2012

Party Name: MARUDHAR TANCHEM PVT. LTD,

Meet No/Date:3/84-ALC3/2013
18.04.2013

Status: Rejected

| | | | |
|--------------------------------|---------------------------------|--------------------------------------|--------|
| HQ File :01/84/050/00452/AM13/ | RLA File :04/24/040/00228/AM13/ | Lic.No/Date:0410142947 29.01.2013 | Reject |
|--------------------------------|---------------------------------|--------------------------------------|--------|

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFTs letter dated 06.03.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

| | | | |
|-----------------------------------|---|---|-------------------------|
| Case No.:6/50/84-ALC3/2012 | Party Name: SAMSONITE SOUTH ASIA PVT. LTD. | Meet No/Date:3/84-ALC3/2013 18.04.2013 | Status: Approved |
| HQ File :01/84/050/00472/AM13/ | RLA File :03/95/040/00905/AM13/ | Lic.No/Date:0310724439 18.02.2013 | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide U.O.No.37(5)/04/2013-14/Hos. dated 17.04.2013 as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|-----------------|---|--------------------------------|
| 1. | Suitcase made of plastics namely Cosmolite RG SP 55 cm. (size: 38cm.X 55cm.X 23cm.) | 4800 Nos. | Polypropylene Sheet (1071.1 G RT/MET) (Size:800X650X 1.11mm) | Net to net with accountability |
| | | | PP Fabric (DTY 80D, width-104cm) lining material | 6283 Sq. meter |
| | | | 100% Polyester fabric PES NF (PU) heat EM (0.22mm THK) for lining | 1330 Sq. meter |
| | | | 100% Polyester mesh fabric, width-1.5 meter (Polyester N8H lining material) | 709 Sq. meter |
| | | | Slider (Part No.N55-JK10) | Net to net with |

| | | | | |
|----|--|-----------|--|--------------------------------|
| | | | | accountability |
| | | | Slider left (Part No.N87HI-JH184) | Net to net with accountability |
| | | | Slider right (Part No.N87HI-JH184) | Net to net with accountability |
| | | | Pull Handle with metal mounting (for 55 size luggage)(Part No.H-2-17Y-1) | Net to net with accountability |
| | | | TSA Combilock with backplate (Part No. TSA21039) | Net to net with accountability |
| | | | Samsonite logo (Part No.S7242)(Size:4.4mm) | Net to net with accountability |
| | | | Hinge (Part No.JF-166 for Cosmolite (F-223) | Net to net with accountability |
| | | | Elastic Cord (Dia 3.5mm) | 2587 Meters |
| | | | Tube (Dia 8.30mm (Part No. PUN-8X1.25-SW-40) | 79 Meters |
| | | | Tube shrink Thermo QU (Dia 3.82mm) | 897 Meters |
| 2. | Suitcase made of plastics namely Cosmolite RG SP 68 cm. (Size:47 cm. X68 cm.X29 cm.) | 4200 Nos. | Polypropylene Sheet (1071.1 G RT/MET) (Size:795X990X 1.28mm) | Net to net with accountability |
| | | | PP Fabric (DTY 80D, width-104cm) lining material | 7392 Sq. meter |
| | | | 100% Polyester fabric PES NF (PU) heat EM (0.22mm THK) for lining | 1617 Sq. meter |
| | | | 100% Polyester mesh fabric, width-1.5 meter (Polyester N8H | 1016 Sq. meter |

| | | | | |
|----|---|-----------|--|--------------------------------|
| | | | lining material) | |
| | | | Slider (Part No.N55-JK10) | Net to net with accountability |
| | | | Slider left (Part No.N87HI-JH184) | Net to net with accountability |
| | | | Slider right (Part No.N87HI-JH184) | Net to net with accountability |
| | | | Pull Handle with metal mounting (for 68 size luggage)(Part No.H-2-17Y-5) | Net to net with accountability |
| | | | TSA Combilock with backplate (Part No. TSA21039) | Net to net with accountability |
| | | | Samsonite logo (Met Crome)(Size:53mm) | Net to net with accountability |
| | | | Hinge (Part No.JF-166 for Cosmolite (F-223) | Net to net with accountability |
| | | | Elastic Cord (Dia 3.5mm) | 2263 Meters |
| | | | Tube (Dia 8.30mm (Part No. PUN-8X1.25-SW-40) | 69 Meters |
| | | | Tube shrink Thermo QU (Dia 3.82mm) | 785 Meters |
| 3. | Suitcase made of plastics namely Cosmolite RG SP 74 cm. (Size:51.5 cm.X74cm.X31cm.) | 4200 Nos. | Polypropylene Sheet (1071.1 G RT/MET (Size:795X990X 1.28mm) | Net to net with accountability |
| | | | PP Fabric (DTY 80D, width-104cm) lining material | 9501 Sq. meter |
| | | | 100% Polyester fabric PES NF (PU) heat EM (0.22mm THK) for lining | 1760 Sq. meter |

| | |
|---|--------------------------------|
| 100% Polyester mesh fabric, width-1.5 meter (Polyester N8H lining material) | 1247 Sq. meter |
| Slider (Part No.N55-JK10) | Net to net with accountability |
| Slider left (Part No.N87HI-JH184) | Net to net with accountability |
| Slider right (Part No.N87HI-JH184) | Net to net with accountability |
| Pull Handle with metal mounting (for 74 size luggage)(Part No.H-2-17Y-3) | Net to net with accountability |
| TSA Combilock with backplate (Part No. TSA21039) | Net to net with accountability |
| Samsonite logo (Met Crome)(Size:53mm) | Net to net with accountability |
| Hinge (Part No.JF-166 for Cosmolite (F-223) | Net to net with accountability |
| Elastic Cord (Dia 3.5mm) | 2263 Meters |
| Tube (Dia 8.30mm (Part No. PUN-8X1.25-SW-40) | 69 Meters |
| Tube shrink Thermo QU (Dia 3.82mm) | 785 Meters |
| Polypropylene Sheet (1071.1 G RT/MET (Size:850X1055X 1.28mm) | Net to net with accountability |
| PP Fabric (DTY 80D, width-104cm) lining material | 11,252 Sq. meter |
| 100% Polyester fabric PES NF | 2008 Sq. meter |

| | | |
|----|---|--------------------------------|
| | (PU) heat EM (0.22mm THK) for lining | |
| | 100% Polyester mesh fabric, width-1.5 meter (Polyester N8H lining material) | 1501 Sq. meter |
| | Slider (Part No.N55-JK10) | Net to net with accountability |
| | Slider left (Part No.N87HI-JH184) | Net to net with accountability |
| | Slider right (Part No.N87HI-JH184) | Net to net with accountability |
| | Pull Handle with metal mounting (for 79 size luggage)(Part No.H-2-17Y-3) | Net to net with accountability |
| | TSA Combilock with backplate (Part No. TSA21039) | Net to net with accountability |
| | Samsonite logo (Met Crome)(Size:53mm) | Net to net with accountability |
| | Hinge (Part No.JF-166 for Cosmolite (F-223) | Net to net with accountability |
| | Elastic Cord (Dia 3.5mm) | 2263 Meters |
| | Tube (Dia 8.30mm (Part No. PUN-8X1.25-SW-40) | 69 Meters |
| | Tube shrink Thermo QU (Dia 3.82mm) | 785 Meters |
| 5. | Suitcase made of plastics namely Cosmolite RG SP 85 cm. (Size:59 cm. | 600 Nos. |
| | Shell of Cosmolite 85 (Top) (Size:58cms.X85cms.X18 cm.) | Net to net with accountability |
| | Shell for Cosmolite 85 (Bottom) (Size:58cms.X 85cms.X18 cm.) | Net to net with accountability |

| | | |
|-----------------|---|--------------------------------|
| X85cm.X35.5cm.) | 100% Polyester fabric PES NF (PU) heat EM (0.22mm THK) for lining | 380 Sq. meter |
| | 100% Polyester mesh fabric, width-1.5 meter (Polyester N8H lining material) | 297 Sq. meter |
| | Slider (Part No.N55-JK10) | Net to net with accountability |
| | Slider left (Part No.N87HI-JH184) | Net to net with accountability |
| | Slider right (Part No.N87HI-JH184) | Net to net with accountability |
| | TSA Combilock with backplate (Part No. TSA21039) | Net to net with accountability |
| | Samsonite logo (Met Crome)(Size:53mm) | Net to net with accountability |
| | Hinge (Part No.JF-166 for Cosmolite (F-223) | Net to net with accountability |

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

| | | | |
|-----------------------------------|--|---|-----------------------------------|
| Case No.:5/50/84-ALC3/2012 | Party Name: SAMSONITE SOUTH ASIA PVT. LTD. | Meet No/Date:3/84-ALC3/2013 18.04.2013 | Status: Approved |
| HQ File :01/84/050/00471/AM13/ | RLA File :03/95/040/00896/AM13/ | Lic.No/Date:0310724931 20.02.2013 | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide U.O.No.37(5)/05/2013-14/Hos. dated 17.04.2013 as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|-----------------|--|--------------------------------|
| 1. | Suitcase made of plastics namely Firelite SP 55 cm. (size: 40cm.X 55cm.X 20cm.) | 3900 Nos. | Shell for Firelite 55 (Top) Size:40cmX55cmX10cm.) | Net to net with accountability |
| | | | Shell for Firelite 55 (Bottom) Size:40cmX55cmX10cm.) | Net to net with accountability |
| | | | 100% Polyester fabric PES NF (PU) heat EM (0.22mm THK) for lining | 1883 Sq. meter |
| | | | Nylon Zipper (Size No.5) | 3978 Meters |
| | | | Slider (for size No.5 zipper) (Part No.N55-M67W41) | Net to net with accountability |
| | | | Nylon Zipper (Size No.3) | 1512 Meters |
| | | | Slider (for size No.3 zipper) (Part No.N35-M67W41) | Net to net with accountability |
| | | | Top Handle back plate (for size 55/69/75)(Plastic mounting for travel goods) | Net to net with accountability |
| | | | Pull Handle (for 55 size firelite luggage)(Part No.55 H121-3S) | Net to net with accountability |
| | | | Hinge (Part No.JF-166 for Firelite (F-223) | Net to net with accountability |
| | | | Wheel (for Firelite 55) (Size:Dia.48) | Net to net with accountability |
| | | | Logo (Part No. Firelite N1-1365-B) | Net to net with accountability |
| | | | Logo for Firelite large 4.00mm S17552 | Net to net with accountability |
| | | | TSA Combilock with backplate | Net to net with |

| | | | | |
|----|--|-----------|--|--------------------------------|
| | | | (Part No. TSA21039) | accountability |
| | | | Carry handle (for Firelite 55/69/75) | Net to net with accountability |
| | | | Slider Zipper part (Part No.08 RC DFB2SMS01L) | Net to net with accountability |
| | | | Slider Zipper part (Part No.08 RC DFB2SMS01R) | Net to net with accountability |
| | | | Polyester Coil Zipper Chain (Size No.8 RCPU2 Chain P17R dyed) | 7560 Meters |
| 2. | Suitcase made of plastics namely Firelite SP 69 cm. (Size:47 cm. X69 cm.X29 cm.) | 3900 Nos. | Shell for Firelite 69 (Top) Size:47cmX69cmX14.5cm.) | Net to net with accountability |
| | | | Shell for Firelite 69 (Bottom) Size:47cmX69cmX14.5cm.) | Net to net with accountability |
| | | | 100% Polyester fabric PES NF (PU) heat EM (0.22mm THK) for lining | 2680 Sq. meter |
| | | | Nylon Zipper (Size No.5) | 5172 Meters |
| | | | Slider (for size No.5 zipper) (Part No.N55-M67W41) | Net to net with accountability |
| | | | Nylon Zipper (Size No.3) | 1990 Meters |
| | | | Slider (for size No.3 zipper) (Part No.N35-M67W41) | Net to net with accountability |
| | | | Carry handle (for Firelite 55/69/75) | Net to net with accountability |
| | | | Top Handle back plate (for size 55/69/75)(Plastic mounting for travel goods) | Net to net with accountability |
| | | | Pull Handle (for 69 size firelite luggage)(Part No.69 H121-2S) | Net to net with accountability |

| | | | | |
|----|--|-----------|---|--------------------------------|
| | | | Hinge for Firelite luggage | Net to net with accountability |
| | | | Wheel (for Firelite 69/75) (Size:Dia.60) | Net to net with accountability |
| | | | Logo (Part No. Firelite N1-1365-B) | Net to net with accountability |
| | | | Logo for Firelite large 4.00mm S17553 | Net to net with accountability |
| | | | TSA Combilock with backplate (Part No. TSA21039) | Net to net with accountability |
| | | | Slider Zipper part (Part No.08 RC DFB2SMS01L) | Net to net with accountability |
| | | | Slider Zipper part (Part No.08 RC DFB2SMS01R) | Net to net with accountability |
| | | | Polyester Coil Zipper Chain (Size No.8 RCPU2 Chain P17R dyed) | 9229 Meters |
| 3. | Suitcase made of plastics namely Firelite SP 75 cm. (Size:52 cm. X 75cm. X31cm.) | 4200 Nos. | Shell for Firelite 75 (Top) Size:52cmX75cmX15.5cm.) | Net to net with accountability |
| | | | Shell for Firelite 75 (Bottom) Size:52cmX75cmX15.5cm.) | Net to net with accountability |
| | | | 100% Polyester fabric PES NF (PU) heat EM (0.22mm THK) for lining | 3469 Sq. meter |
| | | | Nylon Zipper (Size No.5) | 6126 Meters |
| | | | Slider (for size No.5 zipper) (Part No.N55-M67W41) | Net to net with accountability |
| | | | Nylon Zipper (Size No.3) | 2485 Meters |
| | | | Slider (for size No.3 zipper) (Part No.N35-M67W41) | Net to net with accountability |

| | |
|--|--------------------------------|
| Carry handle (for Firelite 55/69/75) | Net to net with accountability |
| Top Handle back plate (for size 55/69/75)(Plastic mounting for travel goods) | Net to net with accountability |
| Pull Handle (for 75 size firelite luggage)(Part No.75 H121-2S) | Net to net with accountability |
| Hinge for Firelite luggage | Net to net with accountability |
| Wheel (for Firelite 69/75) (Size:Dia.60) | Net to net with accountability |
| Logo (Part No. Firelite N1-1365-B) | Net to net with accountability |
| Logo for Firelite large 4.00mm S17553 | Net to net with accountability |
| TSA Combilock with backplate (Part No. TSA21039) | Net to net with accountability |
| Slider Zipper part (Part No.08 RC DFB2SMS01L) | Net to net with accountability |
| Slider Zipper part (Part No.08 RC DFB2SMS01R) | Net to net with accountability |
| Polyester Coil Zipper Chain (Size No.8 RCPU2 Chain P17R dyed) | 10,881 Meters |

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

| | | | | |
|---|---|--------------------------------------|---|---------------------------|
| 6 | Case No.:8/50/84-ALC3/2012 | Party Name: RELIANCE INDUSTRIES LTD. | Meet No/Date:3/84-ALC3/2013 18.04.2013 | Status : Deferred |
| | HQ File :01/84/050/00474/AM13/ | RLA File :03/95/040/00917/AM13/ | Lic.No/Date:0310724933 20.02.2013 | Defer Date: 23.05.2013 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 23.05.2013. | | | |

| | | | | |
|---|---|--------------------------------------|---|---------------------------|
| 7 | Case No.:7/50/84-ALC3/2012 | Party Name: RELIANCE INDUSTRIES LTD. | Meet No/Date:3/84-ALC3/2013 18.04.2013 | Status : Deferred |
| | HQ File :01/84/050/00473/AM13/ | RLA File :03/95/040/00903/AM13/ | Lic.No/Date:0310725365 22.02.2013 | Defer Date: 23.05.2013 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 23.05.2013. | | | |

| | | | | |
|--|---|---|---|--------------------------|
| | Case No.:9/50/84-ALC3/2012 | Party Name:STAND21 EXPORTS (INDIA) PVT LTD. | Meet No/Date:3/84-ALC3/2013 18.04.2013 | Status : Approved |
| | HQ File :01/84/050/00475/AM13/ | RLA File :04/24/040/00254/AM13/ | Lic.No/Date:0410143641 25.02.2013 | |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/06/2013-14/Hosy., dated 17.04.2013 as | | | |

detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|-----------------|---|------------------|
| 1. | Gloves (Nomex), Model: DAYTONA & outside Seam-II) | 3000 Pair | 50% Viscose 50% Aramide jersey knitted fabric, GSM-170+/-10%, width-53", Ref A 501 | 1440 Sq. meter |
| | | | 100% Aramide jersey knitted nomex fabric, GSM-240+/-10%, width-60", Ref B119 & Ref A 427 | 1140 Sq. meter |
| | | | 100% Aramide knitted nomex fabric (ST2000), GSM-240+/-10%, width-59", Ref F190 | 72 Sq. meter |
| | | | 100% Aramide knitted nomex fabric (ST3000), GSM-240+/-10%, width-59", Ref F220 & Ref F290 | 190 Sq. meter |
| | | | 100% Nomex thread-40/3s, in different 13 colour | 1,50,000 Meters |
| | | | 100% Nomex thread-70/2s, in natural colour | 1,50,000 Meters |
| | | | Labels (FIA 8856-2000) | 6000 Set |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

| | | | |
|-----------------------------------|--|---|-----------------------------|
| Case No.:4/50/84-ALC3/2012 | Party Name: E I DUPONT INDIA PVT LIMITED | Meet No/Date:3/84-ALC3/2013 18.04.2013 | Status: Approved |
| HQ File :01/84/050/00470/AM13/ | RLA File :34/24/040/00227/AM13/ | Lic.No/Date:3410036398 14.03.2013 | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details

submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

9

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|-----------------|---|--------------------------------------|
| 1. | Fabrics made out of filament yarn of Aramids (Kevlar fabrics) | 7002.800 Kgs. | Aramid yarn (Product grade: Yarn K129 type 964C 1100 Dtex or Yarn K129 type 964C 3140 Dtex or yarn K29 type 963 3300 Dtex). | 7493.000 Kgs. (Including 7% wastage) |

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

MANUAL AGENDA CASE

(10)

| | |
|--|--|
| Case No.42 | M/s Shahi Exports Pvt. Ltd., Bangalore |
| NC 03/AM-14, dt. 18.04.2013 | File No.01/84/171/104/AM-13/DES-V |
| Ratification of input output norms in respect of Advance Authorization No.0710087056 dated 16.03.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM, measurement and sketch of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|--|-----------------|--|-------------------|
| 1. | Gents jacket made of 100% Cotton dyed fabric, GSM-295+/-10% (Style No.JT188) | 1538 Nos. | 100% Cotton dyed fabric, GSM-295+/-10% | 5060.00 Sq. meter |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(11)

| | |
|--|---|
| Case No.43 | M/s Grindwell Norton Ltd. or M/s Grindwell Norton International Ltd., Bangalore |
| NC 03/AM-14, dt. 18.04.2013 | File No.01/84/162/499/AM-13/DES-V |
| Ratification of input output norms in respect of Advance Authorization No.0710090486 dated 30.08.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 09.05.2013.

(12)

| | |
|---|---|
| Case No.44 | M/s Jiwanram Dheoduttarai Industries Pvt. Ltd., Kolkata |
| NC 03/AM-14, dt. 18.04.2013 | File No.01/84/162/333/AM-13/DES-V |
| Ratification of input output Norms in respect of Advance Authorization No. 0210178904 dated 25.06.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/07/2013-14/Hosy., dated 17.04.2013 as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|--|-----------------|---|--------------------------|
| 1. | Coverall: Miner 2011-V3HV3 Colour-Navy/ Orange made of Kernal and Len fabric | 2250 Nos. | 70% Kernal 30% Len FR fabric, GSM-240+/-10%, width-148 cms. Navy colour | 2.33 Sq. meter per piece |
| | | | Kernal mixture fabric, GSM-245+/-10%, width-148 cms., Orange colour | 2.49 Sq. meter per piece |
| | | | Reflective tape silver, width-50mm | 0.46 Sq. meter per piece |
| | | | Zipper No.5 – IM#TQ-3852, Golden metal zipper, fire resistant | Net+1% wastage |

| | | | |
|--|--|--|----------------|
| | | nomex tape | |
| | | Zipper No.5 – IM#TQ-3853, Golden metal zipper, fire resistant nomex tape | Net+1% wastage |
| | | IM#TQ-4423, No.5 Vislon zipper enameled, fire resistant nomex tape | Net+1% wastage |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(13)

| | |
|--|-----------------------------------|
| Case No.45 | M/s Chelsea Mills, Gurgaon |
| NC 03/AM-14, dt. 18.04.2013 | File No.01/84/171/166/AM-13/DES-V |
| Ratification of input output norms in respect of Annual Advance Authorization No. 0510340469 dated 10.12.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/08/2013-14/Hosy., dated 17.04.2013 as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|-----------------|---|--------------------------|
| 1A. | Girls Romper made of 100% Cotton Denim/ Chambray fabric, GSM-135+/-10%, Style:426866/485525 | 11,400 Nos. | 100% Cotton Denim/ Chambray fabric, GSM-135+/-10% | 1.98 Sq. meter per piece |
| | | | 70% Polyester 30% Cotton dyed fabric, GSM-105+/-10% | 0.25 Sq. meter per piece |
| | | | Elastic | 0.60 Meter per piece |

| | | | | |
|-----|--|-----------|---|--------------------------|
| | | | Sensor Tags | 1 per piece |
| 2A. | Girls Dress made of 100% Cotton Denim/ Chambray pleated tiered fabric, GSM-135+/-10%, Style:527881/485303 | 9300 Nos. | 100% Cotton Denim/ Chambray fabric, GSM-135+/-10% | 2.64 Sq. meter per piece |
| | | | Metal ring sliders (adjustable buckle) | 2 set per piece |
| | | | 100% Polyester lace | 8.10 Meter per piece |
| | | | Sensor Tags | 1 per piece |
| 3A. | Infants/Girls ruffled tiered Dress with diaper made of 100% Cotton Denim/ Chambray fabric, GSM-135+/-10%, Style:572882 | 9500 Nos. | 100% Cotton Denim/ Chambray fabric, GSM-135+/-10% | 1.31 Sq. meter per piece |
| | | | 100% Polyester lace | 3.40 Meter per piece |
| | | | 100% Cotton dyed fabric, GSM-100+/-10% | 0.45 Sq. meter per piece |
| | | | Sensor Tags | 1 per piece |
| 4A. | Infants/Girls ruffled Rompers made of 100% Cotton Denim/ Chambray fabric, GSM-135+/-10%, Style:425759/380848 | 3754 Nos. | 100% Cotton Denim/ Chambray fabric, GSM-135+/-10% | 1.24 Sq. meter per piece |
| | | | Elastic | 0.95 Meter per piece |
| | | | Cotton Tape | 1.45 Meter per piece |
| | | | 100% Polyester net fabric | 0.12 Sq. meter per piece |
| | | | Snap fastners | 3 set per piece |
| | | | Sensor Tags | 1 per piece |
| 5A. | Infants/Girls pleated flared long Skirts with diaper made of 100% Cotton Denim/ Chambray fabric, GSM- | 8780 Nos. | 100% Cotton Denim/ Chambray fabric, GSM-185+/-10% | 0.92 Sq. meter per piece |
| | | | Elastic | 0.95 Meter per piece |

| | | | | |
|------|--|-------------|---|--------------------------|
| | 185+/-10%, Style:573107/380890 | | 100% Polyester lace | 2.18 Meter per piece |
| | | | 100% Cotton dyed fabric, GSM-105+/-10% | 0.30 Sq. meter per piece |
| | | | Sensor Tags | 1 per piece |
| 6A. | Infants & Girls Tiered Top made of 100% Cotton Denim/ Chambray fabric, GSM-155+/-10%, Style:572883/380885 | 6100 Nos. | 100% Cotton Denim/ Chambray fabric, GSM-155+/-10% | 0.69 Sq. meter per piece |
| | | | 100% Polyester lace | 1.15 Meter per piece |
| | | | Elastic | 0.80 Meter per piece |
| | | | Sensor Tags | 1 per piece |
| 7A. | Infants Dress made of 100% Cotton Denim/ Chambray fabric, GSM-155+/-10%, Style:572569 | 5300 Nos. | 100% Cotton Denim/ Chambray fabric, GSM-155+/-10% | 1.54 Sq. meter per piece |
| | | | Sensor Tags | 1 per piece |
| 8A. | Girls' Tank Dress made of 100% Cotton Denim/ Chambray fabric, GSM-155+/-10%, Style:574398/485258 | 4404 Nos. | 100% Cotton Denim/ Chambray fabric, GSM-155+/-10% | 0.96 Sq. meter per piece |
| | | | Sensor Tags | 1 per piece |
| 9A. | Girls' flared Shorts with wide belt made of 100% Cotton Denim/ Chambray fabric, GSM-195+/-10%, Style:426885/485370 | 10,830 Nos. | 100% Cotton Denim/ Chambray fabric, GSM-195+/-10% | 1.45 Sq. meter per piece |
| | | | 82% Polyester 18% Cotton dyed fabric | 0.20 Sq. meter per piece |
| | | | Sensor Tags | 1 per piece |
| 10A. | Infants/Bubble Romper made of 100% Cotton | 10,390 Nos. | 100% Cotton Denim printed chambray fabric, GSM-160+/- | 0.77 Sq. meter per piece |

| | | | | |
|------|---|-----------|--|--------------------------|
| | Denim printed chambray fabric, GSM-160+/-10%, Style:424709/472093 | | 10% | |
| | | | 100% Cotton yarn dyed tape | 0.75 Meter per piece |
| 11A. | Infants Dress with diaper made of 100% Cotton Denim printed chambray fabric, GSM-160+/-10%, Style:572571/422140 | 6120 Nos. | 100% Cotton Denim printed chambray fabric, GSM-160+/-10% | 0.98 Sq. meter per piece |
| 12A. | Infants/Girls Shorts made of 100% Cotton denim fabric, GSM-170+/-10%, Style:395009/614752/503326 | 5237 Nos. | 100% Cotton denim fabric, GSM-170+/-10% | 0.82 Sq. meter per piece |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(14)

| | |
|--|-----------------------------------|
| Case No.46 | M/s Niyaz Apparels, Chennai |
| NC 03/AM-14, dt. 18.04.2013 | File No.01/84/162/317/AM-13/DES-V |
| Ratification of input output norms in respect of Advance Authorization No.0410021175 dated 14.12.2001. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm to consider the proposal. Therefore, the Committee has decided to await the same and defer the case for re-listing on 16.05.2013.

(15)

| | |
|-----------------------------|--|
| Case No.47 | M/s Precise Seamless Apparels Pvt. Ltd., New Delhi |
| NC 03/AM-14, dt. 18.04.2013 | File No.01/84/50/188/AM-13/DES-V |

Ratification of input output norms against Advance Authorization No.0510332087 dated 21.08.2012.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 09.05.2013.

(16)

| | |
|--|--|
| Case No.48 | M/s Precise Seamless Apparels Pvt. Ltd., New Delhi |
| NC 03/AM-14, dt. 18.04.2013 | File No.01/84/50/190/AM-13/DES-V |
| Ratification of input output norms against Advance Authorization No.0510332416 dated 23.08.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 09.05.2013.

(17)

| | |
|---|---|
| Case No.49 | Association of Sodium Hydrosulphite Manufacturers, Vadodara |
| NC 03/AM-14, dt. 18.04.2013 | File No.01/84/162/542/AM-13/DES-V |
| Review of Standard Input Output Norms (SION) Nos. G7 and G46 as Sodium Hydro-sulphite is not consumed during the production of the articles and disallow import of SHS in these entries as it is not being used in the final product but is being sold in the market without imposition of ADD. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that Association of Sodium Hydrosulphite Manufacturers, Vadodara represented for the removal of Sodium Dithionate/Sodium Hydrosulphite from the list of inputs under SION G-7 and G-46 as the same is not commonly used for bleaching in leather processing, but it is being sold in the market without imposition of ADD. The Committee after deliberations as per written comments of DIPP conveyed vide their I.D.No.7/17/2013-TSW, dated 17.04.2013 recommended that the input item "Sodium Dithionate (Hy-drose) may be removed

from SION G-7 (at Srl. No.20) and G-46 (at Srl. No.22).
